

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SAVIS RETAIL PRIVATE LIMITED**

1. NAME OF CORPORATE PERSON	Savis Retail Private Limited
2. DATE OF INCORPORATION OF CORPORATE PERSON	19/10/2016
3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies, Bangalore
4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999KA2016PTC097228
5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	1st Floor, No.7/3, Old Madras Road above HDFC Bank, C V Raman Nagar, Bangalore, Karnataka, India, 560093
6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	June 17, 2024
7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Srilakshmi P IBBI Registration No.: IBBI/IPA-001/IP-P00951/2017-2018/11571 Address: No.41, Patalamma Temple Street, Basavanagudi, Near South End Circle, Bangalore-560004, Karnataka. E-mail Id: sri@gurujana.com Phone: 080 42 202020
8. LAST DATE FOR SUBMISSION OF CLAIMS	July 16, 2024

Notice is hereby given that Savis Retail Private Limited has commenced voluntary liquidation on June 17, 2024.

The stakeholders of Savis Retail Private Limited are hereby called upon to submit a proof of their claims, on or before July 16, 2024, to the liquidator at the address mentioned against item no. 7.

The financial creditors, if any, shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Date: 18.06.2024

Place: Bengaluru

Srilakshmi P

IBBI Regn No. IBBI/IPA-001/IP-P00951/2017-2018/11571

Liquidator